NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 01/73/2017

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

NAME OF THE COMPANY: Smt. Saroj Devi Sharma V/s. M/s. Premia Projects Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

Present: Mr. Abhishek Atrey with Mr. Ravindra Lokhande for applicant.

Order

For orders on 28.09.2017

(Ina Malhotra)

Member (J)